Declaration of Assets and Liabilities Year 2024
Year 2024

Year 2024

Year 2024

Year 2024

Year 2024 aged 42 years, belonging to BIHAR LEGILETIVE ASSEMBLY. service and presently working as SCCURITY GVARD. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

Spouse

Dependant-1

N BITHE

Dependent-2

Name

Dependent-3

Etc. Name

Sr.

of dalms / interests

| No.   | BESTER ASSESSMENT OF THE SECOND  |           | 110111111111111111111111111111111111111 | No. of the second second | CARTER STATE |
|-------|--|-----------|---|--------------------------|--------------|
| (1)   | Cash   | 55,000    | RUMBRI<br>Prinkfor                      |                          |              |
| (11)  | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | 90,000    | 30,000                                  | To as not all            |              |
| (111) | Bonds,<br>Debentures and<br>Shares in<br>companies   | HIL       | MIT                                     |                          |              |
| (lv)  | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | T.I.C.    | HJL                                     |                          |              |
| (v)   | Motor Vehicles<br>(details of<br>make, etc.)   | LMV       | mcwg                                    |                          |              |
| (vi)  | Jewellery (give<br>details of<br>weight and<br>value)  | 4010-100g | 100g.                                   |                          |              |
| (vil) | Other assets,  | 1216      | NIL                                     | Assessment of the second |              |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the 21.02,24. employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

| Br.<br>No. | Description  | Self                                    | Spouse<br>Name(5) | Dependent-1<br>Name | Dependent-2<br>Name | Dependant-3<br>Etc. Name |
|------------|--|---|-------------------|---------------------|---------------------|--------------------------|
| (1)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value  | Hir                                     | KIL               |                     |                     |                          |
| (11)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                                    | 77                                      | NIL               |                     |                     | eros.                    |
| (III)      | Bulldings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value              | 23HK<br>Flatin<br>Potnal<br>Yo<br>Jakky | MIL               |                     |                     |                          |
| (Iv)       | Houses / Apartments,<br>etc.<br>- Location(s)<br>- Survey /door<br>number(s)<br>- Extent (Total<br>measurement)<br>- Current market<br>yalue | HIL                                     | MIL               |                     |                     |                          |
| (v)        | Others (such as<br>interest in property)   | 1416                                    | HIL               |                     |                     |                          |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description   | Name 8. address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |  |  |
|------------|---|--|-----------------------|--|--|
| (a)        | (i) Loans from Banks  | Bank of Baroda   | 9 Lakus               |  |  |
|            | (ii) toans from finar cial institutions   | HIL  | HIL                   |  |  |
| 7. 0       | (iii) Government Dues:<br>(a) dues to departments<br>dealing with government<br>accommodation | MIL  | MIL                   |  |  |
|            | (b) dues to departments dealing with supply of water  | NIL  | NIL                   |  |  |
|            | (c) dues to departments<br>dealing with supply of<br>electricity                              | MIL  | MIL                   |  |  |

21 - 02. 24.

|     | (d) dues to departments dealing with telephones   | NIL          | 14F L                |  |
|-----|---|--------------|----------------------|--|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)   | MIL          | MIL                  |  |
|     | (f) Other dues, if any  | NIT          | MIL                  |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | AUUPKOYIO CT | NIL THEORE IN REPORT |  |
|     | (ii) Wealth Tax [Also<br>indicate the assessment<br>year upto which Wealth<br>Tax return filed.]  | MEL          | HEL                  |  |
|     | (iii) Sales Tax [Only in case of proprietary business]  | HIL          | MIT                  |  |
|     | (iv) Property Tax   | NI L         | MIL                  |  |

## C. Personal Detail

| Date of Birth  | :5      | 05         | 0           | 6                        |                            | 9            | 8            |                 | (DD/MM/YYYY) |
|----------------|---------|------------|-------------|--------------------------|----------------------------|--------------|--------------|-----------------|--------------|
| Dass/Group     | :-      |            | ٦,,         | V8/C)                    |                            | g.           |              | ,               |              |
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|                |         | (Full Name | 2007 4 2000 | CO. CHARLES TO THE PARKY | No. of Automotive State of | and the same | r to some of | Aller Ustanista |              |
|                |         | 8.S.S 8    | har Se      | cretaria                 | t Serv                     | ce etc.      | )            |                 |              |
| forma District |         | PATI       | Va          |                          |                            |              | 4.00         |                 |              |
|                | declare | that the   | abov        | o det                    | alle .                     | ire ti       | we t         | o the           | best of my   |

Name of Employee: Rabl SHANKAR Comm.

Designation: SCURFTY CTUARD.

Department: BIHAR XIdHAY SABITA Port

Note:

Place: Patha

Date: 21.02.24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rasi shan An burg 21.02.24